

## RAVI AND BEAS RIVERS

164. SHRI B. D. KHOBARAGADE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have taken any step to utilise fully the waters of Ravi and Beas rivers from 1st April, 1970 when India will have exclusive right of use of its waters; and

(b) if so, the steps taken in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) and (b) Under the Indus Waters Treaty, 1960, India is required to make certain deliveries of water from the rivers Ravi, Beas and Sutlej to Pakistan during the "Transition Period". The present indications are that this Period will end on 31st March, 1970. After the end of the Transition Period, India would not be required to supply any water to Pakistan from the rivers Ravi, Beas or Sutlej. All the waters of the river Sutlej are already being utilized by India. As to the waters of the rivers Ravi and Beas, some storages on Beas have already been undertaken, in order to conserve the waters and some project reports are under preparation. As soon as the storages are completed and the Rajasthan Canal is fully developed, all the waters would be completely utilised in India.

## L. I. C. BOARD

165. SHRI A. P. CHATTERJEE : Will the Minister of FINANCE be pleased to state :

(a) what is the procedure by which the members of the L.I.C. Board are selected by Government; and

(b) what qualifications are taken into consideration by Government in making the selection ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : (a) and (b) Section 4 of the Life Insurance Corporation Act, 1956 which deals with the constitution of the Corporation does not lay down any qualifications for Members chosen of the Corporation. However, Members are such as could guide the Corporation in its work.

## CALCUTTA DIVISIONAL OFFICE OF THE L.I.C.

166. SHRI A. P. CHATTERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether there is any system of audit check of the amounts received at the Cash

Counter on account of premiums in the Calcutta Divisional Office; and

(b) whether the premiums received in cash at the counter are adjusted expeditiously ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : (a) and (b) The information is being collected and will be laid on the Table of the House as soon as available.

## L.I.C. PREMIUMS

167. SHRI A. P. CHATTERJEE : Will the Minister of FINANCE be pleased to state :

(a) what percentage of premium income earned by the L.I.C. is invested in their respective zones; and

(b) whether there is any scheme of zonal distribution of investments proportionate to the earnings of the respective zones?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : (a) The information is being collected and will be laid on the Table of the House as soon as available.

(b) No, Madam.

## नर्मदा परियोजना

168. पंडित भवानो प्रसाद तिवारी : क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के मुख्य मंत्री द्वारा नर्मदा परियोजना के संदर्भ में प्रधान मंत्री को लिखे गये पत्रों में क्या क्या मांगे प्रस्तुत की गई हैं;

(ख) इस सम्बन्ध में भारत सरकार द्वारा क्या निर्णय किये गये हैं; और

(ग) इस विषय में मध्य प्रदेश की राज्य सरकार को क्या सूचना दी गई है ?

## †[NARMADA PROJECT

168. PT. BHAWANIPRASAD TIWARY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) what are the demands put forth in the letters written to the Prime Minister

†[ ] English translation.